

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).5060/2008

JAI VIR SINGH

Petitioner(s)

VERSUS

STATE OF U.P.& ANR.

Respondent(s)

Date: 31/07/2008 This Petition was called on for hearing today.

For Petitioner(s) Mr. Prashant Kumar, Adv.
for M/s. AP & J Chambers, Advs.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDERIssue fresh notice upon the unserved respondents through
Registered Post A.D.Dasti service, in addition, is allowed. Petitioner is permitted to
serve it through the Standing Counsel.

List the matter on 24th September, 2008.

(S.G.SHAH)
RegistrarSUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).5060/2008

JAI VIR SINGH

Petitioner(s)

VERSUS

STATE OF U.P.& ANR.

Respondent(s)

Date: 31/07/2008 This Petition was called on for hearing today.

For Petitioner(s) Mr. Prashant Kumar, Adv.
for M/s. AP & J Chambers, Advs.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Issue fresh notice upon the unserved respondents through
Registered Post A.D.

Dasti service, in addition, is allowed. Petitioner is permitted to
serve it through the Standing Counsel.

List the matter on 24th September, 2008.

(S.G.SHAH)
Registrar